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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/2/2017  
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others  
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Sumit Aggarwal  
1) M.K. PREETHA  
for KSR & CO.  
(on charge of vakalat)

for Respondents.

Mk Preetha

2. ROHAN RAJASEKARAN  
for  
S.R. RASAGOPAL

Counsel for

Respondents

R. Rohan

ORDER

Counsel for petitioner present. Shri Sumit Aggarwal, PCS, submitted that the respondent authorised him to represent the case in place of the counsel on record and filed an affidavit in this regard. He stated that he has not collected the case records from the previous counsel and prayed time for filing counter. Time extended at request with a direction to file counter and furnish a copy of the same to the other side in advance, failing which the right to file the same stands forfeited. Put up on 21.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)